

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1437
ANSWERED ON:03.08.2010
ADDITIONAL QUOTA OF FOODGRAINS
Agarwal Shri Jai Prakash;Shariq Shri Sharief Ud Din

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether some States including Jammu and Kashmir have requested the Union Government for additional allocation of foodgrains in view of the losses suffered due to natural calamities; and

(b) if so, the details thereof and the reaction of the Government thereto indicating the quantum of foodgrains demanded and released during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Some of the States, including the State Government of Jammu & Kashmir affected by drought and other natural calamities requested for additional allocation of foodgrains to meet their requirements.

The State-wise details of the allocations made for drought relief and other calamities relief such as flood, etc. during the last three years are as per Annex- I & II.

Government of Jammu & Kashmir requested for additional allocation of 63000 tons of foodgrains for drought relief in March 2010. The request of the State Government was considered and the State Government was allowed to lift the balance unlifted quantities out of the special adhoc additional allocation of 11890 tons of rice and 6130 tons of wheat made to the State during January 2010 upto 25th May 2010. Further, the validity period for lifting of the allocation of 80528 tons of wheat and 49368 tons of rice under Open Market Sales Scheme (OMSS) has been extended upto 30th September 2010.